


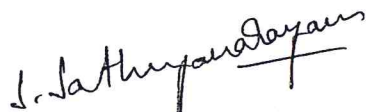
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/688/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD  
NAME OF THE RESPONDENT(S) : EL FORGE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |     |                     |                              |   |
|-----|---------------------|------------------------------|---|
| 1.) | A.R. PRADEEP        | Counsel for Corporate Debtor |   |
| 2.) | S. SATHIYANARAYANAN | Counsel for Petitioner       |  |

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that an offer has been given to the Applicant for consideration. Counsel for the Applicant submitted that two weeks' time to be required to report the outcome. At request, time is enlarged. Put up on **05.02.2018 at 10.30 A.M.**

-scl-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk